

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 30.

C.P. (IB)/896(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Elixiray Consulting Private Limited**

Vs

Neblio Technologies Private Limited

For the OC : Adv. Dushyani Yadav.

For the CD : Adv. Abhishek Adke.

IBC under Sec. 9

ORDER

It is learned from the records that the parties had engaged in certain negotiation to settle the matter; however, did not materialise. Although pleadings are completed in this matter, and both sides are ready to argue, we feel that the OC and CD should engage in fresh negotiations to find out solution. However, this would be the last chance to both sides to settle. List on **06.10.2023 for reporting settlement/final hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//